



By Speed Post

Office of Central Public Information Office
Email: cpio_ho@sebi.gov.in

CPIO/VS/2026-27/11298
April 23, 2026

✓ Shri. Sundaresan
D 211 Lok Terrace Plot 16 Sector 17
Vashi
Navi Mumbai,
Maharashtra Pin:400703
M – 9870444394

Sir,

Sub: Compliance of CIC order dated 07.04.2026 in the appeal of Shri Sundaresan TV Vs CPIO, SEBI- File No. CIC/SEBI/A/2024/602912

1. This is with reference to CIC Order dated 07.04.2026 with regard to your appeal pertaining to your application dated 31.10.2023.
2. In this regard, the Hon'ble CIC had vide the aforesaid order directed the CPIO, SEBI to provide revised reply with respect to points 5 & 6 within three weeks of the date of receipt of the order. In this regard, our reply is as under:

Reply to your queries 5 & 6:

As per point no. 6 of the RTI application, only mails dated 14.08.2023 & 15.08.2023 were forwarded to SEBI. The Action taken on the aforesaid mails are as follows:

Vide emails dated 17.08.2023 & 19.08.2023 respectively, you were advised to lodge the complaint on SCORES platform, copies of the same are enclosed.

Your faithfully,

D Sura Reddy
Chief General Manger

Encl: a/a

Copy to: DIS/11297/2026.

✓ Shri. Surendra Singh Meena, Hon'ble Information Commissioner
Central Information Commission,
Baba Gangnath Marg, Munirka, New Delhi – 110 067